GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.576 TO BE ANSWERED ON 5.02.2020

UNSC REFORM

576: SHRI A. GANESHAMURTHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the United Nations Security Council (UNSC) has been reformed and if so, the details thereof;
- (b) whether the Union Government is taking any efforts to include India as a member in the reformed UNSC; and
- (c) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI V. MURALEEDHARAN]

- (a) The matter of reform of the United Nations Security Council (UNSC), including expansion of its membership, has been pending for several years. India in collaboration with other pro-reform countries has been consistently making efforts to build support among the UN Member States for early reform and expansion of the UNSC, in both permanent and non-permanent categories of its membership in order to reflect contemporary geo-political realities.
- (b) & (c) Government of India has accorded the highest priority to getting permanent membership for India in an expanded UNSC. A series of initiatives involving bilateral and multilateral engagements have been undertaken by the Government towards this objective. India is actively engaged in the ongoing Inter-Governmental Negotiations on UNSC reform at the UN. India is working alongside other reform-oriented countries through its membership of the G-4 Group (India, Japan, Brazil and Germany) and the L.69 Group (cross-regional grouping of developing countries of Asia, Africa and Latin America). As a result of India's sustained efforts, a large number of countries have supported India's candidature for permanent membership in an expanded UNSC.
